- Prabhakars, Gyanis, Masters and Craft Certificate by Government on holders.
- (vi) S.T.s. including S.V.s with training in Physical Education Agriculture.
- (vii) Untrained teachers with qualifications like B. Com., B.Sc. (Agr.) etc.
- (viii) Junior Lecturers.
- (b) The revised scales of pay were given effect to from 1st May, 1957, in respect of all categories.

-(•IMPORT OF M.S. GALVANISED PLAIN SHEETS

- *130. SHRI BABUBHAI M. CHINAI: Will the Minister of STEEL, MINES AND FUEL be pleased to state whether any import licence was granted for the import of M.S. Galvanised plain sheets during the period April-September, 1958; if so,—
- (a) whether it was in contravention of the import policy for that licensing period; and
- . (b) whether the grant of such licence was in contravention of the general policy; if so, what are the reasons for doing so?

THE MINISTER OF STEEL, MINES AND FUEL (SARDAR SWARAN SINGH): Import Licences in some special cases were issued to actual users in the period April-September, 1958 as provided in the policy laid down for the period.

(a) and (b). Do not arise.

PRODUCTION OF GAS FROM FLISSNER DRIED PALANA LIGNITE

123. SHRI JAI NARAIN VYAS: Will the Minister of STEEL, MINES AND FUEL be pleased to state:

jPostponed from the 16th February, 1959.

Drawing (a) whether any experiments have been made the production of gas from Flissner dried Palana lignite; if so, with what results; and

to Question

(b) what are the other kinds of coal on which tests for gasification have so far been carried out?

THE MINISTER OF STEEL, MINES AND FUEL (SARDAR SWARAN SINGH): (a) Yes, with the following average gas qualities: -

(Per cent.)

- (i) Carbon monoxide .. 29 (ii) Hydrogen (iii) Methane .. 51 (iv) Nitrogen (v) Carbon dioxide (vi) Others
- (b) The Central Fuel Research Institute, Dhanbad, have carried out certain laboratory tests on Neyveli and Kashmir lignite and on coals from Jambad-Samla (Raniganj) and Manki (Karanpura) seams. Work on production of synthesis gas from different Indian coals will, however, be taken up in the newly installed dust coal gasification pilot plant at the Institute.

EXAMINATION FOR I.A.S., I.F.S. AND I.P.S. SERVICES HELD IN 1957

- 124. SHRI JAI NARAIN VYAS: Will 1 the Minister of HOME AFFAIRS be pleased to state:
- what is the number of candi-(a) I dates who appeared at the examinai tion for I.A.S., I.F.S. and I.P.S. servi ces held in the year 1957;
 - (b) how many of them qualified in that examination and how many of them were given appointment orders in services;
 - (c) whether such qualified candidates were selected for service seriatim: and

(d) if the reply to part (c) above be in the negative, what are the reasons therefor?

THE MINISTER or HOME AFFAIRS (SHRI GOVIND BALLABH PANT):

- (c) Appointments are made in order of merit.
 - (d) Does not arise.

GRADUATE CLERKS IN CENTRAL GOVERNMENT ELONGING TO SCHEDULED CASTES AND SCHEDULED TRIBES

125. SHRI P. N. RAJABHOJ: Will the Minister of HOME AFFAIRS be pleased to state the number of graduate clerks belonging to the Scheduled Castes and the Scheduled Tribes working in the Central Government at present?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI B. N. DATAR): The information is being collected and will be laid on the Table of the House.

PLACING OF MAULANA AZAD'S MANUSCRIPT IN NATIONAL LIBRARY

126. Dr. A. N. BOSE: Will the Minister of SCIENTIFIC RESEARCH AND CULTURAL Affairs be pleased to state:

- (a) whether it is a fact that a part of the manuscript of 'India Wins Freedom' written by the late Maulana Abul Kalam Azad was deposited in a sealed cover in the National Library; and
 - (b) if so, what is the reason for doing so?

MINISTER OF **SCIENTIFIC** RESEARCH CULTURAL AND AFFAIRS (SHRI HUMAYUN KABIR): (a) and (b). No Sir, not a part but the whole manuscript has been so deposited. This was done in accordance with the late Maulana Azad's wishes.

12 Noon

PAPERS LAID ON THE TABLE

NOTIFICATIONS UNDER THE SEA CUSTOMS ACT, 1878

THE DEPUTY MINISTER OF FINANCE (SHRI B. R. BHAGAT): Sir, I beg to lay on the Table, under subsection (4) of section 43B of the Sea Customs Act, 1878, a copy each of the following Notifications of the Ministry of Finance (Department of Revenue):—

- (i) Notification G.S.R. No. 206, dated the 21st February, 1959, publishing an amendment in Government Notification No. 296-Cus-toms, dated the 6th December, 1958.
- (ii) Notification G.S.R. No. 207, dated the 21st February, 1959, publishing an amendment in the Customs Duties Drawback (Branc Rates) Rules, 1958.

[Placed in Library. See No Lt-1261/59 for (i) and (ii).]